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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

C.P.67/99 in O.A.226/99

Date of Order: 31.8.99

BETWEEN:

D.Rama Rao

.. Applicant.

AND

i. Dy.Regional Director,
National Savings(GOI),
Challa Compound,
N.R.Pet P0st,
Kurnool.

2. The Regional Director,
National Savings (GOI),
Kendriya Sadan,
Sultan Bazar, Koti,
Hyderabad.

3. Sri C.Niranjan,
Dy.Regional Director,
National Savings (GOI),
N.R.Pet P0st,
Kurnool. .. Respondents.

Counsel for the Applicant .. Mr.N.Veerabhadraiah

Counsel for the Respondents .. Mr.V.Vinod Kumar

CORAM:

HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

)(As per Hon'ble Shri R.Rangarajan, Member(Admn.))(



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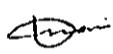
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Mr.N.Veerabhadraiah, learned counsel for the applicant and Mr.V.Vinod Kumar, learned standing counsel for the respondents.

2. The applicant has joined duty on 13.5.99 as per the reply. However, the applicant submits that ^{he} ~~had joined~~ earlier to 20.4.99. He may submit a representation if he so desires to sortout this matter. The applicant submits that he has not given any duty ^{even though} ~~and he is paid~~ regularly.

3. From the above it is seen that the order has been substantially complied with. Hence CP is closed.


(R.RANGARAJAN)
Member(Admn.)


(D.H.N. S. IR)
Vice-Chairman

Dated : 31st August, 1999

(Dictated in Open Court)

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